

1	2
Rajasthan	10.04
Tamil Nadu	13.25
Uttar Pradesh	9.68
West Bengal	2.70
Others	0.15
<b>ALL INDIA</b>	<b>118.01</b>

**Exploitation of Orissa Coast by Multi-Purpose Fishing Boats**

1413. SHRI SOMNATH RATH : Will the Minister of AGRICULTURE be pleased to state :

(a) whether multi-purpose fishing boats are exploiting shrimp illegally from Orissa Coast;

(b) whether there was substantial drop in output of fish and shrimp as a result of illegal activities of multi-purposse boats; and

(c) if so, the steps taken to ensure strict implementation of Marine Laws so as to protect the interest of fishermen of Orissa ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV) : (a) No Sir.

(b) and (c). Fish and shrimp production in Orissa during the last three years is given below :

Year	Shrimp production (in tonnes)	Marine Fish production (in tonnes)
1985	5099	52420
1986	6651	56470
1987	5932	56000 (Prov.)

Figures above do not indicate any declining trend in output of fish and shrimp, although a marginal fall is noticed in 1987 which is attributed to natural fluctuation. Marine fishing in territorial water of Orissa State is regulated by the Orissa Marine Fishing Regulation Act, 1982 which came into force w.e.f. 1-2-1984.

**Display of Revised Fare Charts by Autorickshaw Drivers**

1414. SHRI SWAMI PRASAD SINGH : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether Government are aware that auto-rickshaw drivers in Dehli are not displaying the revised fare charts and are over-charging the passengers;

(b) whether there is any machinery under the Directorate of Transport, Delhi which ensures that the revised fare charts are displayed by the auto-rickshaw drivers;

(c) if so, the details thereof; and

(d) the remedial steps taken by them in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) Directorate of Transport, Delhi Administration have intimated that such cases have come to their notice.

(b) and (c). Enforcement Wing of Directorate of Transport is the agency which takes action in such cases, including for offences of non-display of fare charts.

(d) 6942 auto-rickshaw drivers have been prosecuted by Directorate of Transport during January-July, 1988, for various types of offences including non-display of charts.

**Environmental Impact of Narmada Project**

1415. SHRI SRIKANTHA DATTA : SHRI NARASIMHARAJA WADIYAR :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state : The details of safeguards provided to minimise